

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

CP-55/ND/2008

IN THE MATTER OF:

Sh. Krishna Bans Bahadur and Ors.

.. PETITIONER

Vs.

Instalment Supply Limited

.. RESPONDENT

SECTION :

Under Section 397/398

Order delivered on 05.2.2018

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner/Applicant : -

For the Respondent :

ORDER

Due to paucity of time arising out of sitting in the Double Bench, the matter was not able to be taken up. Hence, the same is adjourned to 08.3.2018.



(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
05.2.2018